

File No.22/3/2023-Admn. 548/23  
**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Ministry of Power**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003**


Dated the 3<sup>rd</sup> August, 2023

**CIRCULAR**

Subject : **Strict compliance of the provisions of Flag Code of India, 2002 (as amended in 2021 & 2022) and the Prevention of Insult to National Honour Act, 1971 - reg.**

Ministry of Home Affairs vide letter No.15/1/2023-Public dated 16<sup>th</sup> July, 2023 (**copy enclosed**) has informed that "as per clause(x) of Paragraph 2.2 of Part-II of the Flag Code of India, the National Flag made of paper may be waived by public on occasions of important national, cultural and sports events. It has been requested to ensure that on the occasions of important national, cultural and sports events, Flags used by the public, made on paper are not discarded or thrown on the ground after the event. Such Flag are to be disposed of, in private, consistent with the dignity of the Flag. In this regard, salient features of Flag Code of India, 2002.

2. All officers/staff are requested to strictly comply to the provision of Flag Code of India, 2002 (as amended in 2021 & 2022) and the Prevention of Insult to National Honour Act, 1971.

  
( **Gaurav Gautam** )  
Admn.-Cum-Accounts Officer

**Encls : as above.**

**Distribution :-**

1. PPS to Hon'ble Chairperson
2. PS to Hon'ble Technical Member (P&NG)
3. PPS to Hon'ble Technical Member (SKS)
4. PPS to Registrar
5. All officers upto to the level of PPS/AAO.
6. All Notice Board / Guard File
7. Office Assistant/IT(outsource) is directed to upload the circular on the Website of APTEL.

**Copy for information to :-**

1. Deputy Secretary(R&R-II), Ministry of Power, New Delhi
2. Admn.(II) Division, Ministry of Power, New Delhi ([soadmn3-power@gov.in](mailto:soadmn3-power@gov.in))

## Salient Features of Flag Code of India, 2002

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1. The Indian National Flag represents the hopes and aspirations of the people of India. It is the symbol of our national pride and there is universal affection and respect for, and loyalty to, the National Flag. It occupies a unique and special place in the emotions and psyche of the people of India.
2. The hoisting/use/display of the Indian National Flag is governed by the Prevention of Insults to National Honour Act, 1971 and the Flag Code of India, 2002. Some of salient features of the Flag Code of India, 2002 are listed below for the information of the public:-
  - a) The Flag Code of India, 2002 was amended vide Order dated 30<sup>st</sup> December, 2021 and National Flag made of polyester or machine made Flag have been allowed. Now, the National Flag shall be made of hand spun and hand woven or **machine made, cotton/polyester/wool/silk/khadi bunting.**
  - b) A member of public, a private organization or an educational institution may hoist/display the National Flag on all days and occasions, ceremonial or otherwise, consistent with the dignity and honour of the National Flag.
  - c) The Flag Code of India, 2002 was amended vide Order dated 20<sup>th</sup> July, 2022 and clause (xi) of paragraph 2.2 of Part-II of the Flag Code of India was replaced by the following clause:-
    - (xi) **“where the Flag is displayed in open or displayed on the house of a member of public, it may be flown day and night;”**
  - d) The National Flag shall be rectangular in shape. The Flag can be of any size but the ratio of the length to the height (width) of the Flag shall be 3:2.
  - e) Whenever the National Flag is displayed, it should occupy the position of honour and should be distinctly placed.
  - f) A damaged or dishevelled Flag shall not be displayed.

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- g) The Flag should not be flown from a single masthead simultaneously with any other flag or flags.
- h) The Flag should not be flown on any vehicle except of the dignitaries mentioned in Section IX of Part III of the Flag Code, such as President, Vice-President, Prime-Minister, Governors etc.
- i) No other flag or bunting should be placed higher than or above or side by side with the National Flag.

**Note:-** For further details, the Prevention of Insults to National Honour Act, 1971 and the Flag Code of India, 2002 are available on Ministry of Home Affairs' website [www.mha.gov.in](http://www.mha.gov.in).